

<b><u>MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR</u></b>		
<b>Special Training &amp; Outreach Programme for OIC's &amp; Technical Staff of Computer Section of District Courts - Indore Zone (ECT_11_2025)</b> <b>Through the MPSJA</b>		
<b>18.01.2026 at Brilliant Convention Center, Indore</b>		
<b>SESSIONS</b>	<b>TIME</b>	
<b>Inauguration</b>	<b>09:00 AM</b>	<b>Registration of Participants</b>
	<b>10:00 AM</b>	<b>Arrival of Chief Guest &amp; Special Guest</b>
	<b>10:00 AM-10:05 AM</b>	<b>Welcome of Hon'ble Dignitaries</b>
	<b>10:05 AM - 10:10 AM</b>	<b>Welcome Address by:</b>  <b>Shri F.H. Qazi</b> <b>Principal Registrar (IT-SA)</b> <b>High Court of M.P., Jabalpur</b>
	<b>10:10 AM - 10:20 AM</b>	<b>Special Address by:</b> <b>Hon'ble Mr. Justice Sanjeev S Kalgaonkar</b> <b>Judge, High Court of M.P. Bench at Indore</b> <b>&amp;</b> <b>Member I.T. e-Courts &amp; AI Committee</b>
	<b>10:20 AM - 10:25 AM</b>	<b>Inaugural Address by:</b>  <b>Hon'ble Mr. Justice Vijay Kumar Shukla</b> <b>Administrative Judge, High Court of M.P.,</b> <b>Bench at Indore</b>
	<b>10:25 AM - 10:30 AM</b>	<b>Vote for Thanks by:</b> <b>Shri Sachin Sharma, Additional Director, MPSJA</b> <i><b>followed by Group Photograph</b></i>
<b>Short Break</b> <b>10:30 AM to 10:35 AM</b>		
<b>Technical Session - I</b>	<b>10:35 AM to 11:35 AM</b>	<ul style="list-style-type: none"> <li>• New trends in Cyber Crimes – Modus operandi &amp; nature of evidence that may be collected</li> <li>• Collection, preservation &amp; production of electronic evidence particularly CCTV footage, CDR's, IPDR, etc</li> <li>• Duty of intermediary under IT (Intermediary Guidelines &amp; Digital Media Ethics Code) Rules, 2021</li> <li>• Digital Forensic tools and analysis of digital &amp; electronic evidence</li> <li>•</li> </ul> <b>By: Shri Rajesh Dandotiya</b> <b>Addl. DCP, Crime Branch, Indore</b>

<b>Tea Break</b> <b>11:35 AM to 11:50 AM</b>		
<b>Technical Session - II</b>	<b>11:50 AM to 1:20 PM</b>	<ul style="list-style-type: none"> <li>E-Procurement &amp; Purchase of Articles</li> <li>Best practices/ IT initiatives of the High Court &amp; District Courts &amp; Challenges</li> </ul> By: <b>Shri F.H. Qazi</b> <b>Principal Registrar (IT-SA)</b> <b>High Court of M.P., Jabalpur</b>
<b>Lunch Break</b> <b>1:20 PM to 2:00 PM</b>		
<b>Technical Session - III</b>	<b>2:00 PM to 3:00 PM</b>	<ul style="list-style-type: none"> <li>Use of <i>Adalat AI</i> in day-to-day Judicial workflows</li> <li>Dictation features in both Hindi &amp; English</li> </ul> By: <b>Ms. Pratiksha Buddhhe</b> <b>State Lead of M.P., <i>Adalat AI</i></b>
<b>Tea Break</b> <b>3:00 PM to 3:15 PM</b>		
<b>Technical Session - IV</b>	<b>3:15 PM to 4:15 PM</b>	Paperless Courts (Digital Courts) & Digitization Rules By: <b>Shri Amit Singh Sisodia</b> <b>District &amp; Additional Sessions Judge Indore</b>
	<b>4:15 PM to onwards</b>	Open Interactive Discussion on – Best practices adopted by District Courts of Madhya Pradesh  <i>Followed Valedictory Session</i>  By: <b>Officers of High Court &amp; MPSJA</b>
<b><i>Followed by High Tea</i></b>		

**Note-** The Schedule is subject to change as per exigencies.

**DIRECTOR**